

ITEM NO.102

COURT NO.14

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7835/2013

THE GOVERNMENT OF KERALA & ANR.

Appellant(s)

VERSUS

G.P. NAIR FAMILY TRUST & ORS.

Respondent(s)

(IA No. 64316/2008 - APPLICATION FOR IMPLEADMENT FILED BY MR. M.P. VINOD)

WITH

C.A. No. 7841/2013 (XI-A)
(IA 177306/2019- FOR AMENDMENT IN CAUSE TITLE)

C.A. No. 7844/2013 (XI-A)

C.A. No. 7837/2013 (XI-A)
(IA 64311/2008)

C.A. No. 7845/2013 (XI-A)
(IA No. 1/2008 - Application for Impleadment)

C.A. No. 7843/2013 (XI-A)

C.A. No. 7842/2013 (XI-A)

C.A. No. 7840/2013 (XI-A)
(IA 165123/2018 - FOR ADDITION / DELETION / MODIFICATION PARTIES)

C.A. No. 7839/2013 (XI-A)
(IA 165119/2018 - FOR ADDITION / DELETION / MODIFICATION PARTIES)

C.A. No. 7838/2013 (XI-A)

Date : 16-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s)

Mr. P. S. Sudheer, AOR

Mr. Vinodh Kanna B., AOR

Mr. Nishe Rajen Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Venketa Subramoniam T.R., Adv.
Mr. Romy Chacko, AOR

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For Respondent(s) Mr. Venketa Subramoniam T.R., Adv.
Mr. Romy Chacko, AOR

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Mr. G. Prakash, AOR

Mr. P. S. Sudheer, AOR

Mr. K. Ramesh, Adv.
Mr. Kumar Gaurav, Adv.
Mrs. Ruma Pathak, Adv.
Mr. Aryan P. Nanda, Adv.
Mr. Kailas V. More, Adv.
Mr. Hira Singh Rawat, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Vinodh Kanna B., AOR

Mr. M. P. Vinod, AOR

Mr. Rahul Baid, Adv.
Mr. Kamal Baid, Adv.
Mr. Ronak Baid, Adv.
Mr. Saurabh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the request made on behalf of counsel for
respondent no. 2 stated to be indisposed.

List the matters after two weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)